

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAISINGH SISODIA):** (a) Yes, Sir.

(b) The Association had made various demands like appointment of a Pension Commission, grant of benefit of merger of dearness allowances with pay for retirement benefits to existing pensioners, family pension to families of those who retired before 1st January, 1964, etc.

(c) and (d). Their demands have been carefully considered but it has not been found possible to accept them. However, the Government is granting dearness relief to pensioners in accordance with the recommendations of the Third Pay Commission. So far, ten instalments of relief, amounting to a minimum of Rs. 50 and maximum of Rs. 250 have been sanctioned. In addition the Central Government pensioners, who retired prior to 1st January, 1973 have been allowed *ad hoc* relief ranging from Rs. 15 to Rs. 35 per month.

#### Boosting of Exports

4669. SHRI K. MALLANNA: Will the Minister of COMMERCE be pleased to state the details regarding the steps being taken to boost exports during the current year?

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHEED ALAM KHAN):** A statement is attached.

#### Statement

The Government has recently taken a number of measures to promote exports during the current year. These include the following:—

(i) Exclusion of production for export for the propose of "licensed capacity" and "dominance".

(ii) Favourable treatment to technology imports for export production which involved lump-sum payment of royalty.

(iii) Free trade zone like-treatment to all 100 per cent export oriented units.

(iv) To allow automatic expansion to an expanded list of industries for the purpose of increasing production for export.

(v) Selective relaxation in restrictions imposed on new industrial undertakings in metropolitan cities to such units which produce for exports.

(vi) Input planning for export production has been rationalised.

In addition, the EXIM BANK, going to be set up shortly, will encourage the financial infra-structure for exports. In order to reduce delays, procedures for disbursement of duty-drawback are also being streamlined.

\*Loans given to Geovanola Binny Limited, Cochin by Canara Bank-L.I.C. and other Financial Institutions

4670. SHRI KAMLA MISHRA MADHUKAR: Will the Minister of FINANCE be pleased to state:

(a) the total amount of loans, overdrafts, cash-credit and term loan accorded to the Geovanola Binny Limited, Cochin by the Canara Bank, Life Insurance Corporation of India and other financial institution individually;

(b) whether the Company has taken out major assets pledged with the above organisations and has declared illegal lock-out since March, 1979;

(c) if so, the facts of (a) and (b) parts above; and

(d) what action has been taken against the management to realise the debts and with what results?

**THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT):** (a) M[s.

Geovonola Binny Ltd., Cochin does not appear to have obtained loans from any of its term lending financial institutions. The units had however obtained financial assistance from the Canara Bank. In accordance with the practices and usages customary among the bankers and also in conformity with the provisions of the statute governing the nationalised banks, information relating to individual constituents of the banks, cannot be divulged.

(b) and (c). The bank has reported that no instance of the Company having sold any of its assets pledged with them has come to their notice. It has been reported that the unit declared lock-outs in 1977 and again in March, 1979 due to labour trouble.

(d) The bank has taken appropriate legal steps for protecting its outstanding dues.

### उत्तर प्रदेश के ग्रामीण क्षेत्रों में राष्ट्रीयकृत बैंकों की शाखाएं खोलना

4671. श्री निहाल सिंह : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) गत दो वर्षों में उत्तर प्रदेश के ग्रामीण क्षेत्रों में राष्ट्रीयकृत बैंकों की कितनी शाखाएं खोली गई हैं और किसानों को उर्वरकों बीजों तथा डेरी विकास के लिए अलग अलग कितना ऋण दिया गया है ; और

(ख) उत्तर प्रदेश के उन जिलों के नाम क्या हैं जिनसे मत्स्यपालन, मुअर पालन और डेरी विकास के लिए दिये गए ऋण वापस प्राप्त नहीं हो रहे हैं और तत्सम्बन्धी व्यौरा क्या है ?

वित्त मंत्रालय में उपमन्त्री (श्री मयनघाई बारोट) : (क) जून, 1980 के अंत की स्थिति के अनुसार उत्तर प्रदेश के ग्रामीण तथा ग्राम शहरी केन्द्रों में क्षेत्रीय ग्रामीण बैंकों सहित सरकारी क्षेत्र के बैंकों की क्रमशः 1906 और 687 शाखाएँ कार्यरत थीं ।

आंकड़े सूचित करने की रिजर्व बैंक की वर्तमान प्रणाली के अन्तर्गत कृषि को एक समूह के रूप में दिए जाने वाले प्रत्यक्ष अत्याधिक ऋणों (फसल ऋणों समेत) के बारे में सूचना इकट्ठी की जाती है जिनमें उर्वरकों, बीजों आदि के लिए किसानों को दिए जाने वाले ऋण शामिल होते हैं । मार्च, 1979 के अंत की स्थिति के अनुसार सरकारी क्षेत्र के बैंकों द्वारा उत्तर प्रदेश राज्य में दिए गए इस प्रकार के ऋणों की बकाया रकम 30.6 करोड़ रुपये थी । मार्च, 1978 के अंत की स्थिति के अनुसार इसी अवधि की बकाया राशि 22.6 करोड़ रुपये थी । सरकारी क्षेत्र के बैंकों द्वारा डेरी उद्योग के लिए उत्तर प्रदेश में दिए गए ऋणों की बकाया राशि, मार्च, 1978 के अंत की स्थिति के अनुसार, 6 करोड़ रुपये और मार्च, 1979 के अंत की स्थिति के अनुसार, 14.7 करोड़ रुपये थी ।

(ख) जून, 1979 के अंतिम शुक्रवार की स्थिति के अनुसार उत्तर प्रदेश में सरकारी क्षेत्र के बैंकों के कृषि अग्रिम (प्रत्यक्ष वित्त) के संबंध में मांग के अनुपात में वसूली की प्रतिशतता 37.1 प्रतिशत थी । आंकड़े सूचित करने की प्रणाली के अन्तर्गत डेरी उद्योग आदि के जैसे संबद्ध कार्यकलापों के लिए दिए गए अग्रिमों की वसूली की स्थिति से संबंधित आंकड़े राज्यवार/जिलावार अलग अलग नहीं दिए जाते ।